

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ZYNKE EXPORTS PRIVATE LIMITED Date of Commencement of Liquidation: 01-04-2019; List of Stakeholders as on Date: 15-12-2021; Name of IP: Mr. Gaurav Katiyar; Process Number: 1; Last 5 digit of registration number: 10409

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	86400	1	86400				NA
2	Liquidation costs incurred till date	2	233970	2	233970				NA
3	Secured financial creditors	1	41116483	0	0				Annexure 3
4	Unsecured financial creditors	2	129894975	3	72172436				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	150783953	3	150783953				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	49	126395947	46	109910874		16241490		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		58	448511728	55	333187633	0	16241490	0	